

Securities Appellate Tribunal  
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member  
 Coram - Presiding Officer//Members  
 CIVIL CAUSE LIST OF DATE :03/01/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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**MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M**

**115PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- 11.05 A.M.**

1	SEBI Appeal	352/2020	Kesar Petroproducts Ltd. Vs. SEBI	Mr. Viraj Parikh, Advocate  Mr. Vishal Kanade, Advocate
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**31-ADMISSION-COURTCODE-REVERSALTRADES-AT 11.10 AM**

2	SEBI Appeal	720/2021	Hitesh Asoo Nihalni Vs. SEBI	R V Legal
Sub Matter : Misc. Application/0001185/2021				
Sub Matter : Misc. Application/0001186/2021				
Sub Matter : Misc. Application/0001187/2021				
	Misc. Application	1185/2021	Hitesh Asoo Nihalni- Exemption Application Vs. SEBI	R V LEGAL
(Main Matter Number :SEBI Appeal/0000720/2021)				
	Misc. Application	1186/2021	Hitesh Asoo Nihalni -Delay Application Vs. SEBI	R V Legal
(Main Matter Number :SEBI Appeal/0000720/2021)				
	Misc. Application	1187/2021	Hitesh Asoo Nihalni Vs. SEBI	R V LEGAL
(Main Matter Number :SEBI Appeal/0000720/2021)				

**607-ADM-COURTCODE-TRUSTLINEPREFERENCE-AT-11.15 AM**

3	Misc. Application	987/2021	MRS SAROJANI DEVI-STAY Vs. SEBI AND ORS.	Divya Tyagi
(Main Matter Number :SEBI Appeal/0000729/2021)				

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	Misc. Application	988/2021	MRS SAROJANI DEVI-DELAY Vs. SEBI AND ORS.	Divya Tyagi
(Main Matter Number :SEBI Appeal/0000729/2021)				
	Misc. Application	1279/2021	MRS SAROJANI DEVI-EXEMPTION Vs. SEBI AND ORS.	Divya Tyagi
(Main Matter Number :SEBI Appeal/0000729/2021)				
	SEBI Appeal	729/2021	MRS SAROJANI DEVI Vs. SEBI and ORS.	Ms. Divya Tyagi
Sub Matter :	Misc. Application/0000987/2021			
Sub Matter :	Misc. Application/0000988/2021			
Sub Matter :	Misc. Application/0001279/2021			

**567-MA HEARING- COURTCODE-MADIRECTIONS-11.20 AM**

4	Misc. Application	1137/2021	Vikas Mehta -Applicant Vs. SEBI AND ANR.	Advocate L L JAIN
(Main Matter Number :SEBI Appeal/0000173/2009)				

**210-ADMDISPOSAL-COURTCODE-FALSEREPORTING-AT11.25AM**

5	SEBI Appeal	58/2019	Mr. Vijayraj Surana Vs. SEBI	Joby Mathew and Associates
Sub Matter :	Misc. Application/0000737/2021			
Sub Matter :	Misc. Application/0000047/2021			
Sub Matter :	Misc. Application/0001171/2021			
	SEBI Appeal	333/2020	VIJAYRAJ SURANA Vs. SEBI	JOBY MATHEW AND ASSOCIATES ANUBHAV GHOSH, ADVOCATE-THE LP
Sub Matter :	Misc. Application/0000048/2021			
	Misc. Application	47/2021	VIJAYRAJ SURANA Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000058/2019)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	48/2021	VIJAYRAJ SURANA Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000333/2020)				
	Misc. Application	737/2021	VIJAYRAJ SURANA Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000058/2019)				
	Misc. Application	1171/2021	Vijayraj Surana-Additional Documents Vs. SEBI	Joby Mathew and Associates  The Law Point
(Main Matter Number :SEBI Appeal/0000058/2019)				

**423-DISPOSAL-COURT CODE-STATUTORYAUDITOR-11.30 A.M**

6	SEBI Appeal	183/2020	Mani Oommen Vs. Securities And Exchange Board of India	
Sub Matter :		Misc. Application/0000260/2020		
	Misc. Application	260/2020	Mani Oommen Vs. SEBI	Visesha Law Services
(Main Matter Number :SEBI Appeal/0000183/2020)				

**302-DISPOSAL-COURTCODE-PFUTPDEBAR-AT 11.35 A.M.**

7	SEBI Appeal	360/2020	Ravindra Kumar Grover Vs. SEBI	i/b Prakash Shah and Associates i/b The Law Poin
Sub Matter :		Misc. Application/0000369/2020 A/W		
	SEBI Appeal	361/2020	Greencrest Financial Services Ltd. and Ors. Vs. SEBI	i/b Corporate Law Chambers India  i/b The Law Point
Sub Matter :		Misc. Application/0000547/2021		

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	Misc. Application	369/2020	Ravindra Kumar Grover Vs. SEBI	i/b Prakash Shah and Associates i/b The Law Point
(Main Matter Number :SEBI Appeal/0000360/2020)				
	Misc. Application	547/2021	Greencrest Financial Services Ltd. and Ors. Vs. SEBI	i/b Corporate Law Chambers India i/b The Law Point
(Main Matter Number :SEBI Appeal/0000361/2020)				
	Misc. Application	999/2021	<b>A/W</b> PREM LATA NAHAR-STAY Vs. SEBI	CA Ketan Rupani Chartered Accountant
(Main Matter Number :SEBI Appeal/0000630/2021)				
	SEBI Appeal	630/2021	PREM LATA NAHAR Vs. SEBI	CA Ketan Rupani Chartered Accountant
Sub Matter(Disposed) : Misc. Application/0000998/2021				
Sub Matter : Misc. Application/0000999/2021				

**374-ADMDISPOSAL-COURTCODE-CORNEREDSHARES-AT11.40AM**

<b>8</b>	SEBI Appeal	471/2020	Bhargav Ranchodlal Panchal and Anr. Vs. SEBI	MR. K. C. JACOB, ADVOCATE-I/B-CORPO RATELAWCHAMBERS ELP
	Misc. Application	681/2021	BHARGAV RANHHODLAL PANCHAL AND ANR. Vs. SEBI	Adv. K C Jacob
(Main Matter Number :SEBI Appeal/0000466/2021)				
	SEBI Appeal	466/2021	<b>A/W</b> BHARGAV RANHHODLAL PANCHAL AND ANR. Vs. SEBI	Adv. K C Jacob
Sub Matter : Misc. Application/0000681/2021				

**420-ADMISSION DISPOSAL-INVOCATIONPLEDGE-11.45 A.M.**

<b>9</b>	SEBI Appeal	83/2021	HDFC Bank Ltd. Vs. SEBI	Wadia Gandhi and co.
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	Misc. Application	442/2021	BRH.WEALTH - iINTERVENER Vs. HDFC Bank Ltd. and SEBI	Adv. Amit Agarwala
	Misc. Application	458/2021	NSEIL Vs. HDFC Bank Ltd. and SEBI	
<b><u>325-FORORDERS/DIS-CODE-OPENOFFERPARSOLI-AT11.50 AM</u></b>				
10	Misc. Application	630/2021	ZAFAR YOUNUS SARESHWALA AND ANR. Vs. SEBI	Mr. Ranit Basu, Advocate
(Main Matter Number :SEBI Appeal/0000437/2021)				
<b>A/W</b>				
	Misc. Application	631/2021	ZAFAR YOUNUS SARESHWALA and ANR. Vs. SEBI	Mr. Ranit Basu, Advocate
(Main Matter Number :SEBI Appeal/0000437/2021)				
	Misc. Application	632/2021	ZAFAR YOUNUS SARESHWALA and ANR. Vs. SEBI	Mr. Ranit Basu, Advocate
(Main Matter Number :SEBI Appeal/0000438/2021)				
	Misc. Application	633/2021	ZAFAR YOUNUS SARESHWALA and ANR. Vs. SEBI	Mr. Ranit Basu, Advocate
(Main Matter Number :SEBI Appeal/0000438/2021)				
	SEBI Appeal	437/2021	ZAFAR YOUNUS SARESHWALA and ANR. Vs. SEBI	Mr.Ranit Basu, Advocate
Sub Matter :	Misc. Application/0000630/2021			
Sub Matter :	Misc. Application/0000631/2021			

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	SEBI Appeal	438/2021	ZAFAR YOUNUS SARESHWALA and ANR. Vs. SEBI	Mr. Ranit Basu, Advocate
Sub Matter :		Misc. Application/0000632/2021		
Sub Matter :		Misc. Application/0000633/2021		
<b><u>540-DISP-COURTCODE-PRICEMANIPULATIONPMC-11.55 AM</u></b>				
11	SEBI Appeal	603/2021	SHIVDARSHAN SALES PRIVATE LIMITED AND ORS Vs. SEBI	Mr. Jai Prakash Pal
Sub Matter(Disposed) :		Misc. Application/0000735/2021		
Sub Matter :		Misc. Application/0001366/2021	A/W	
	SEBI Appeal	604/2021	SEABIRD DISTRIBUTORS PRIVATE LIMITED AND ORS. Vs. SEBI	Mr. Jai Prakash Pal
Sub Matter(Disposed) :		Misc. Application/0000747/2021	A/W	
	SEBI Appeal	605/2021	ECONOMY SUPPLIERS PRIVATE LIMITED AND ANR. Vs. SEBI	Mr. Jai Prakash Pal
Sub Matter(Disposed) :		Misc. Application/0000748/2021		
	Misc. Application	1366/2021	SHIVDARSHAN SALES P.LD. AND ORS-DELAYINFILINGREPLY Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000603/2021)				